## In the Central Administrative Tribunal Calcutta Bench

OA No.123 of 1996

Present : Hen ble Mr. S.N. Mallick, Vice-Chairman

Hon ble Mr. B.P. Singh, Administrative Member

Bithika Sarkar (Menajit)

- VS -

: Eastern Railway

For the Applicant : None

For the Respondents: Mr. R.M. Reychoudhury, Counsel

Heard on: 18-8-99

Date of Judgement: 18-8-99

## ORDER

## S.N. MALIICK, V.C.

When the case is taken up for hearing none appears on behalf of the applicant to-day. It may be noted that none appeared for any of the party on 18.1.99 and on 11.5.99 when the case was taken up for hearing. Id. Counsel Mr. R.M. Rouchoudhury submits that he has instruction to appear in this matter for the respondents; but no power has yet been filed by him. So, application is dismissed for default.

(B.P. Singh)
Member(A)

(S.N. Mallick) Vice-Chairman